

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.201
CP(IB)/242(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Wrinkle Marketing Pvt Ltd
V/s
Roselabs Bioscience Limited

.....Applicant

.....Respondent

Order delivered on: 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Shaan Munshaw, Adv.
For the Respondent : Mr. Kunal Vaishnav, Adv.

ORDER

Relist the matter on 15.05.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)